

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

03/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/319/2018  
PETITION NUMBER : CP/419/IB/2018  
NAME OF THE PETITIONER(S) : HASSAN BROTHERS  
NAME OF THE RESPONDENTS : KELLER GROUND ENGINEERING INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE              |
|-------|-------------------|-------------|------------------------|
|       |                   |             | REPRESENTATION BY WHOM |

MOHAMMIED SHAFFIQ  
COUNSEL FOR RESPONDENT

Adv Harsha Laddha.  
Adv Rutoja Patil  
C-S Komal Jain } For Petitioner.

Harsha Laddha  
Rutoja Patil  
Komal Jain

Two vertical lines drawn across the bottom of the page, likely indicating a signature line or a placeholder for a signature.

**ORDER**

Counsel for Applicant present in MA/319/2018. Counsel for Respondent present. Heard both the sides. Perused the Application and the documents placed on file. After hearing both the sides, it appears that the application is devoid of merits. Therefore, the Application stands **dismissed**.

*-sd-*  
**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

ghk